

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/284/2019

HYDERABAD, this the 15th day of March, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Ch. Saibabu, S/o.Ch. Joga Rao, (Group.C)
Aged about 49 years,
Occ: Loco Pilot (Goods),
Chief Crew Controller, Kazipet,
R/o. H.No.2-10-347/1, Teachers Colony,
Phase-II, Wadepally,
Hanamkonda.

...Applicant

(By Advocate: Sri M.Venkanna)

Vs.

1. Union of India rep. by
General Manager,
South Central Railway,
SanchalanBhavan,
Secunderabad.
2. The Divisional Railway Manager,
Secunderabad Division,
S.C Railway, SanchalanBhavan,
Secunderabad.
3. The Sr. Divisional Personnel Officer,
Secunderabad Division,
SanchalanBhavan,
Secunderabad.
4. The Sr. Divisional Electrical Engineer,
TRSO., Secunderabad Division,
SanchalanBhavan,
Secunderabad – 500 025.

....Respondents

(By Advocate: Smt. Vijaya Sagi, SC for Rlys.)

ORAL ORDER

(As per Hon'ble Mr. Ashish Kalia, Judl. Member)



Learned counsel for the parties present.

2. Learned counsel for the applicant has filed a letter dated 12.03.2021 enclosing the letter addressed by the applicant seeking leave of this Tribunal to withdraw the O.A. as the respondents are considering his request. Permission accorded. The O.A. is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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